Annexure – 6

Name of the corporate debtor: Tough Casting Private Limited; Date of commencement of Liquidation 04th August, 2025

List of stakeholders as on: 03rd October, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

	4	ω	ъ	-	Sr. No.	
TOTAL	The Kolhapur Wooden Packing Saw Mill	Rajhsree Sugars and Chemicals Limited	AC Furniture	Kaybee Foundry Services Private Limited	Name of creditor Date of receipt	
	04.09.2025	22.08.2025	03.09.2025	02.09.2025		Detail
1,21,37,749.05	41,32,217.00	26,41,148.66	10,76,406.00	42,87,977.39	Amount claimed	Details of claim
88,15,217.39	41,32,217.00	16,14,830.00	10,36,643.00	20,31,527.39	Amount of claim admitted	Det
					Nature of claim	Details of claim admitted
					Amount covered by lien or attachment pending disposal	admitted
					Whether lien / attachment removed? (Yes/No)	
					Amount covered by guarante e	
					% share in total amount of claims admitted	A
					Amount of contingen t claim	
					of any mutual dues, that may be set-off	A grant Case A
			39,763.00		Amount of any of mutual Amount of contingen dues, that claims rejected t claim may be set-off	
32,82,768.66		10,26,318.66		22,56,450.00	Amount of claim under verification	
		Interest portion of ₹10,26,318.66 not admitted, as no supporting contract / purchase order stipulating 10,26,318.66 24% p.a. interest was provided despite queries. Claim admitted to the extent of advance amount of ₹16,14,830 only.	Claim filed for ₹10,76,406; however, Corporate Debtors ledger reflects closing balance of ₹10,36,643, which has been acknowledged by the claimant. Accordingly, claim is admitted to the extent of ₹10,36,643 only. The same has been confirmed by the creditor.	Interest claim of ₹22,26,450 not admitted as no supporting agreement / purchase order or calculation provided despite query. Claim admitted to the extent of substantiated principal only.	Remarks, if any	